

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 34

CP/5(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.07.2024**

NAME OF THE PARTIES: **SANDEEP KAUL V/s MUPRO INDIA PRIVATE LIMITED**

Section 169(4) of the Companies Act, 2013

ORDER

Ld. Counsel for the Petitioner submits that the Reply was received from Respondents yesterday and seeks time to peruse the same. List this matter on Board on **09.08.2024**.

-sd-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)